

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 92(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016.

NAME OF THE COMPANY: Buddjja Hospital Pvt Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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Order dated 16.09.2016

CP No. 92(ND)/2014 Buddjja Hospital Pvt Ltd

Both sides are absent. There is no report about settlement as represented to the CLB. In as much as pleadings are completed. we are not inclined to grant any more adjournments on the pretext of settlement. Let the matter be listed on 20.10.2016 for final hearing.

List the matter on 20.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 16.09.2016